

MINISTRY OF CORPORATE AFFAIRS  
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011  
(as on 01.01.2012)

1. Name of the officer O. P. Sharma  
2. Service to which officer belongs Sr. time Scale of ICS  
3. Present post held Deputy ROC - Patna  
4. Present pay Scale of Pay - R. 15,600-39,100/-  
(Grade Pay R. 6600/- only).  
5. Office ROC-cum-OL, Bihar, Patna.

Property details.

6. Description of the property  
7. Precise location (full address)  
8. Area of land in case of landed property  
9. Nature of land (state whether residential/ agricultural etc.)  
10. Extent of interest  
11. If not in own name, state in whose name and relationship with Govt. servant  
12. Date of acquisition  
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)  
14. Value of the property (See note below)  
15. Particulars of sanction of prescribed authority; if any.  
16. Total annual income from the property.  
17. Any other details

There are two properties as indicated below:—

(i) Plot/House No: 183-P, Sector 10A Gurgaon and Home Building Advance of R. 14.90 lakhs is taken from Indian Bank for construction.

(ii) Plot No: 179, Sector -38/39, Samrala Road, Urban Estate, Ludhiana (Punjab).

Further, the copies of relevant Property Returns dated 07/12/09 for property indicated at (i) above and property return dated 30/01/2004 for property indicated at (ii) above are enclosed which were submitted to the Deptt./Ministry

NIL

No

(Signature)  
(O. P. Sharma) 12/01/2012

Date: 12/01/2012  
Place: Patna